

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.422
TO BE ANSWERED ON 19.11.2019

ADDITIONAL DAYS OF EMPLOYMENT UNDER MGNREGS

422. SHRI P.K.KUNHALIKUTTY:
SHRI RAHUL GANDHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Ministry has received any proposal from the State Government of Kerala for providing 50 additional days of unskilled manual work in notified flood affected districts, over and above 100 mandays of work under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof;
- (c) whether any proposal for the revision of labour budget under MGNREGS has been submitted by the State Government of Kerala and if so, the details thereof; and
- (d) whether any arrears of wages is pending to Kerala on MGNREGS Scheme and if so, the reasons for the delay in clearing the arrears considering the fact that workers engaged in the scheme are from the poorest segment of the society and the delay will adversely effect them?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): Yes, Sir. The Ministry of Rural Development has issued a notification dated 01.01.2019 to provide the benefit of an additional 50 days of wage employment per household over and above 100 days in notified flood affected areas of 761 villages in 7 districts of Kerala under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the FY 2018-19.

The Ministry has again issued a notification dated 07.02.2019 to extend the benefits of an additional 50 days of wage employment per household in the flood affected areas of 119 villages in 6 districts of Kerala under Mahatma Gandhi NREGS in the FY 2018-19. The labour budget of the State was revised from 550 crore persondays to 700 crore persondays in the FY 2018-19. Finally, 975.13 crore persondays were generated. The Ministry has recently received a fresh proposal for providing additional 50 days of employment over and above 100 days per household in notified flood/landslide affected villages in 13 districts of Kerala. The Ministry has not received any proposal from the State Government for the revision of Labour Budget under Mahatma Gandhi NREGS in the current financial year.

(d): The Mahatma Gandhi NREGS is a demand driven wage employment programme. The Ministry has released Rs.2198.96 crore in the FY 2019-20 (as on 08.11.2019) to the State Government of Kerala for implementation of Mahatma Gandhi NREGS. The Ministry releases funds to the States based on the agreed to Labour Budget, opening balance, pending liabilities of the previous year for the financial year, if any, and overall performance. Fund release to States/UTs including Kerala is a continuous process and Central Government is committed to making funds available keeping in view the demand for work.
